

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

106. C.P.(IB)-1188(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **12.09.2023**

NAME OF THE PARTIES: J C Flowers Asset Reconstruction Pvt Ltd.

V/s.

Digital Ventures Private Limited.

SECTION 7 OF IBC, 2016

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**ORDER**

Ld. Counsel appearing for the Petitioner, Ms. Anamika Singh a/w. Ms. Grishma Dalvi i/b. Indus Law and Ld. Counsel appearing for the Respondent, Ms. Tasneem Zariwala i/b. Vidhi Partners are present.

Ld. Counsel appearing for the Petitioner submits that settlement talks are going on between the parties.

At the joint request of the parties, list this matter on **28.11.2023** for reporting settlement.

Sd/-

CHARANJEET SINGH GULATI  
Member (Technical)  
*--Rajeev--*

Sd/-

LAKSHMI GURUNG  
Member (Judicial)